NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/188/CAA/2017

NAME OF THE TRANSFEROR 1 NAME OF THE TRANSFEROR 2

: T1 AT MEGHALAYA : T2 AT GUWAHATI

NAME OF THE TRANSFERRE

: DALMIA CEMENT (BHARAT) LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. VISHNU MOHAN

for Retitioner



ORDER

Counsel for the applicant present and made his submissions. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

bc